

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 28th July, 2016
Time : 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 395/2016 (M.A. No. 741/2016)	M/s SLG Bright Wires Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
2.	M.A. No. 738/2016 & M.A. No. 739/2016 in O.A. No. 94/2013	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Jeevan Prakash, Adv. for Applicant in M.As.
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 204/2016	Satpal & Ors. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4, 5 & 7
FOR HEARING			
4.	Original Application No.29 (T _{HC})/2014 (CRLMP No. 963/2012)	Om Prakash Vs State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6 Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv. for State of Rajasthan
5.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty & Ms. Leeza Grover, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
6.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
7.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. Pranav Verma, Adv.

8.	M.A.No.258/2015 in Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Applicant Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6
9.	Original Application No. 302/2015 (M.A. No. 433/2016)	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Manish Srivastava, Adv.
10.	Original Application No. 492/2015 (M.A. No. 1141/2015)	Sadi Ram & Anr. Vs. Union of India & Ors.	Mr. Ayushya Kumar & Mr. Sudeep Dey, Advs. for Applicant Mr. Sarthak Chaturvedi, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. Rahul Verma, AAG for R-2 to 6 Mr. D. Bharathi Reddy, Adv. for R-3 Mr. Mani Gupta & Mr. Rohit Mehra, Advs. for R-7 & 8
11.	Original Application No. 58/2016 (M.A. No. 102/2016, M.A. No. 646/2016 & M.A. No. 711/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3

Date : 28th July, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Review Application No. 39/2015 (M.A. No. 1138/2015 & M.A. No. 75/2016) in O.A. No. 35/2013 (THC)	Gurcharan Singh Matharu (in Parminder Singh Vs. Punjab Pollution Control Board)	Ms. Meenakshi Arora, Sr. Adv. with Ms. Mala Narayan, Adv. for Applicant Mr. Naginder Benipal, Adv. for R-1 to 3 Mr. Ritwick Navet, Adv. for R-7 & 16 Mr. Raj Kumar, Adv. for CPCB
2.	Original Application No. 70/2016 (Earlier O.A.No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Gurubakshish Singh Gill, EE Mr. Naginder Benipal, Adv. for R-1 to 3 Ms. Gurniderjit, Adv. Mr. Jeevesh, Adv. for R-6 & 16 Mr. Ritwick Navet, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB

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